



2026:AHC:29119-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 1536 of 2026

Ravendra And Another

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Hakim Singh, Vinod Kumar Yadav
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned AGA for the State and perused the record.
2. At the very outset, learned counsel for the petitioners has made a statement at bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned AGA for the State has no objection to the aforesaid prayer.
4. In view of the above, this writ petition is dismissed as withdrawn.

February 10, 2026
VKG

(Achal Sachdev,J.) (Rajiv Gupta,J.)